

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 06**  
**(IB)-16(PB)/2017**

**IN THE MATTER OF:**

Anil Mahindroo & Anr	...	Applicant/Petitioner
Vs		
Earth Iconoic Infrastructures Pvt ltd	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.**

**Order delivered on 22.07.2021**

**CORAM:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr Rakesh Kumar, Preeti Kashyap, Mr Ankit Sharma, Advs.

**ORDER**

**IA-3075/2021**

Progress Report filed by the Liquidator is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

**IA-3075/2021** stands disposed of.

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

— sd —

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

22.07.2021  
DPK